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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/279/ (IB)/2017
NAME OF THE PETITIONER(S) : JEETENDRA KUMAR
NAME OF THE RESPONDENT(S) : NAIHAA RETAIL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Geethanjalli T	For Petitioner Aiyas + Dolra	Geethanjalli T

ORDER

Counsel for Petitioner present. As seen from the record, there is no compliance with section 9(3)(b) and (c) of I&B Code, 2016. Therefore, the petition **abates** and the same is **dismissed** with the liberty to the Petitioner to file afresh, if so advised.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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